GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1201 TO BE ANSWERED ON JULY 27, 2023

CNG/EVC STATION ON PRIVATE LAND

NO. 1201. SHRI MARGANI BHARAT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether as per the Gazette Notification No. S.O. 3358 (e) dated 18/09/2019, if the permission is sought for combined use as CNG station as well as EVC station, the applicable private land conversion fee would be 25 per cent as applicable for petrol pump;
- (b) if so, the details of such pumps granted permission and if not, the reasons therefor;
- (c) whether as per the said notification, if the permission sought only for EVC station, the applicable private land use conversion fee would be five percent;
- (d) if so, whether the DDA has granted the permission for the said purpose and if not, the reasons therefor; and
- (e) whether the rebate is being offered on private land conversion fee if more than two new generation fuel like, E.V., CNG, Ethanol/Biodiesel along with HS & HSD are installed and if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c) The Gazette notification no. S.O. 3358 (E) dated 18/09/2019 provides that in case the permission is sought for combined use as CNG station as well as EVC station, the applicable use conversion fee will be 25% of those applicable for petrol pump.

The use conversion fee rates for EVC station is 5% of the fee applicable for petrol pump.

Delhi Development Authority (DDA) has informed that a total of 23 applications for combined use as CNG Station as well as EVC have been received. The details of which are as under:

Total	Number of	Number of	Number of
Number of Applications	Applications rejected.	Applications for which	Applications being
received.	.,	deficiencies have been	processed.
		noticed.	
23	04	10	09

- (d) DDA has informed that no application has been received for setting up of only EVC station.
- (e) The Gazette Notification No. S.O. 3358(E) dated 18/09/2019 provides for following:
 - (i) In case the permission is sought for combined use as CNG station as well as EVC station, the applicable use conversion fee will be 25% of those applicable for petrol pump.
 - (ii) In case the permission is sought for combined use as Petrol pump as well as CNG station, the applicable use conversion fee will be 75% of those applicable for petrol pump.
